

ORISSA HIGH COURT**FILING REPORT AS ON :29/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/35851/2024	CHUDAMANI BHOI VS STATE OF ODISHA	SUBHRANSU BAGARTY VS	BOLANGIR SADAR /223 /2024) //	AOR20220000947C202400008
2	D-BLAPL/35855/2024 BLAPL/12020/2024	BASANTI BEHERA VS STATE OF ODISHA	PITAMBAR JENA VS	JUDUM /125 /2024 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000368/2024	
3	D-BLAPL/35858/2024	CHIKUN@SHANKAR PRASAD RAUTA@ROUT VS STATE OF ODISHA	DEBASIS MISHRA VS	DHARAKOT PS /217 /2024) //	AOR20230001300C202400070
4	D-BLAPL/35862/2024	KRISHNA SAHU @ KALLU VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JHARSUGUDA /617 /2024) //	
5	D-BLAPL/35863/2024	FIROJ NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	SEMILLIGUDA /90 /2024) //	
6	D-BLAPL/35865/2024	RITURAJ PATNAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	INFOCITY PS /547 /2024) //	
7	D-BLAPL/35868/2024	BUDHIA @ BUDHANA @ KULAMANI BEHERA VS STATE OF ODISHA	BASUDEV PUJARI VS	KHURDA SADAR /42 /2024) //	
8	D-BLAPL/35871/2024 BLAPL/12035/2024	PAKUA @ PARSHURAM DALEI VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /503 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002558/2024	
9	D-BLAPL/35872/2024 BLAPL/12033/2024	MANIA @ MANIMATH DALEI VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /503 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002558/2024	
10	D-BLAPL/35876/2024	KRUSHNA CHANDRA SINGH @ SANNY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BARIPADA TOWN /496 /2024) //	
11	D-BLAPL/35878/2024	KHIRASINDHU MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	SINAPALI /346 /2024) //	

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12	D-BLAPL/35879/2024	GIRIDHARI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	SINAPALI /346 /2024 () //	
13	D-BLAPL/35881/2024	BHANU PRATAP SAHU VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	//0 () //	
14	D-BLAPL/35882/2024	SABANA KURAMA NAYAK@SABANA KUMAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DIGAPAHANDI /32 /2023 () //	AOR20220001558C202400197
15	D-BLAPL/35884/2024 BLAPL/12027/2024	SONU MAJHI VS STATE OF ODISHA	ANITA SAHOO VS	BELPARA /13 /2024 A.D.J.PATNAGARH(Balangir) SC/0000028/2024	
16	D-BLAPL/35887/2024	RAM VEER SINGH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MALKANGIRI /512 /2022 () //	
17	D-BLAPL/35888/2024	NISHA @ NISHAKAR BHOI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PURUNAKOTE /94 /2023 () //	
18	D-BLAPL/35891/2024	AKASH BHIM GAIKWAD VS STATE OF ODISHA	SARBESWAR SAHOO VS	KALIMELA /112 /2022 () //	AOD20220004505C202400079
19	D-BLAPL/35892/2024	JOHAN HASA VS STATE OF ODISHA	ANUP KUMAR BISWAL VS	//0 () //	
20	D-BLAPL/35893/2024	GOURANGA BINDHANI @ KALIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /260 /2024 () //	
21	D-BLAPL/35894/2024	RAJENDRA NAIK VS STATE OF ODISHA	BIKASH KUMAR DASH VS	GHANTAPADA /80 /2023 () //	
22	D-BLAPL/35895/2024	TAPAS PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	TALCHER TOWN /879 /2024 () //	
23	D-BLAPL/35896/2024	MANOJ KUMAR PRADHAN	MANAS KUMAR CHAND	KUJANGA /509 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/35900/2024	SAROJ KUMAR MOHANTY @ SIPU	BHARATI DASH	PURI SADAR /323 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/35905/2024	BIJAY @ MANAS DAS	LALITENDU BHUYAN	KEONJHAR SADAR /503 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/35907/2024	KAHARA @ BISWANATH BEHERA @ KAHARA BEHERA	RAMVIT MOHANTY	NIALI /65 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/35908/2024	GOBINDA BEHERA	ASUTOSH TRIPATHY	CHHENDIPADA /234 /2024	AOR20220001648C202400076
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/35916/2024	SANJAY KUMAR BEHERA	SIBA RANJAN POLAI	BERHAMPUR TOWN /169 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/35919/2024	BANAMALI GOUDA @ MAHALI	JUGALA KISHORE PANDA	KORAPUT SADAR /177 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/35922/2024	RAJAT KUMAR NANDA @ RINKU	BISWAJIT TRIPATHY	SAHID NAGAR P.S. /387 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/35923/2024	BUDDHADEV SAHU	SURYAKANTA DWIBEDI	PATNAGARH /346 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/35925/2024	PIYUSH PATEL @ TUNU	BHARAT BHUSAN ROURAY	PAIKMAL /254 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/35927/2024	BEDABYASA PATEL	TIRTH KUMAR SAHU	BELPARA /336 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/35928/2024	NILA@NILAKANTHA SANKHARI	ASUTOSH TRIPATHY	PARJANG /80 /2014	AOR20220001648C202400077
		VS	VS	()	

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35	D-BLAPL/35935/2024	STATE OF ODISHA JAYALAL LOHOJAYALAL VS	AMITAV TRIPATHY VS	// GHANTAPADA /138 /2024 ()	
36	D-BLAPL/35939/2024	STATE OF ODISHA JITU MAJHI VS	AMITAV TRIPATHY VS	// GHANTAPADA /138 /2024 ()	
37	D-BLAPL/35941/2024	STATE OF ODISHA ABHI SAHOO VS	SUSHANTA KUMAR SAMANTARAY VS	// / 0 ()	
38	D-BLAPL/35942/2024	STATE OF ODISHA BINA BEHERA VS	AMITAV TRIPATHY VS	// GHANTAPADA /154 /2024 ()	
39	D-BLAPL/35943/2024	STATE OF ODISHA ROSHAN PRAJAPATI VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /617 /2024 ()	
40	D-BLAPL/35946/2024	STATE OF ODISHA PRANAY PRADHAN VS	BIJAYA KUMAR RAGADA VS	// AGALPUR /127 /2024 ()	
41	D-BLAPL/35947/2024	STATE OF ODISHA MANAS PATRA VS	AMITAV TRIPATHY VS	// KANTAMAL /197 /2024 ()	
42	D-BLAPL/35951/2024	STATE OF ODISHA CHANDRA BEHERA VS	AMITAV TRIPATHY VS	// GHANTAPADA /138 /2024 ()	
43	D-BLAPL/35953/2024	STATE OF ODISHA SHADAT KHAN VS	MANORANJAN MISHRA VS	// BARBIL /109 /2023 ()	
44	D-BLAPL/35955/2024	STATE OF ODISHA RANJIT KUMAR JENA VS	SATYA RANJAN MULIA VS	// MAHANGA /183 /2024 ()	
45	D-BLAPL/35956/2024	STATE OF ODISHA NIBASH SAHU VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// / 0 () //	

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46	D-BLAPL/35957/2024	SARA BHOI @ SAROJINI BHOI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /99 /2024 () //	
47	D-BLAPL/35958/2024	SOMNATH KHILLA VS STATE OF ODISHA	AMIT BISWAL VS	MATHILI /109 /2022 () //	
48	D-BLAPL/35959/2024	AJIT DALEI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /75 /2024 () //	
49	D-BLAPL/35962/2024	KHAGAPATI GOLARI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MACHHKUND /8 /2022 () //	
50	D-BLAPL/35964/2024	GUDU SAMAL @ GYANARANJAN SAMAL VS STATE OF ODISHA	DHANANJAYA NAYAK VS	CUTTACK SADAR /397 /2024 () //	
51	D-BLAPL/35966/2024	PABITRA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BENTKAR (42 MOUZA) UPD CUTTACK /273 /2024 () //	
52	D-BLAPL/35967/2024	SK ABID VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	CHAULIAGANJA /187 /2024 () //	
53	D-BLAPL/35969/2024	MAGUNI @ SANJAY KUMAR ROUT @ SANJAY ROUT VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	CHOUWAR /159 /2023 () //	
54	D-BLAPL/35970/2024	BISHIKESAN KALSAI VS STATE OF ODISHA	SANJIT MISHRA VS	SONEPUR /341 /2024 () //	
55	D-BLAPL/35972/2024	BHARAT JENA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	PLANTSITE /380 /2022 () //	
56	D-BLAPL/35973/2024	LALIT BEHRIA @ BERIHA VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	/ /0 () //	
57	D-BLAPL/35977/2024	DWIBED PRADHAN	BIBHUTI RANJAN MOHANTY	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/35978/2024	SARUA @ MAHENDRA JENA @ MAHENDRA JENA SARKAR	ARUN KESHARI RAJ	BANKI /370 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/35983/2024	SIBA NAYAK	SUJIT KUMAR PATTNAIK	BADABAZAR /145 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/35993/2024	CHANDAN MAHAPATRA	AMITAV TRIPATHY	NAYAGARH SADAR /267 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/35997/2024	DILIP KUMAR NAYAK	PRADIP KUMAR MALLICK	BHARATPUR PS /553 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/36001/2024	DEBASHISH NAYAK @ PINKU	SUJIT KUMAR PATTNAIK	GOSANINUAGAM /182 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/36003/2024	DANDAPANI DAS	SURYAKANTA DASH	KHALLIKOTE /843 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/36004/2024	RAJENDRA NAIK	SK. ZAFARULLA	GHANTAPADA /80 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/36006/2024	REKHARANI NAYAK	LALITENDU BHUYAN	TIHIDI /348 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/36014/2024	RATIKANTA NAHAK	SATYAJIT MOHAPATRA	GOLANTHARA (BERHAMPUR) /507 /2024	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
67	D-BLAPL/36015/2024	BIPLAB PARIDA	DEBASNAN DAS	SAHID NAGAR P.S. /496 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMAPL/50005/2024	SANTOSH KUMAR PARIDA	MANOJ KUMAR PANDA	//	AOR20220001626C202400002
		VS	VS	()	

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69	D-CMAPL/50009/2024	COLLECTOR, BALASORE LADUKESWARA SWAIN VS NILAMADHAB SATAPATHY	DAYANANDA MOHAPATRA VS	// // 0 //	
70	D-CMAPL/50038/2024	NEW INDIA ASSURANCE CO. LTD., SUNDERGARH VS DAMODAR SAHU	ADV. VS	// 0 //	
71	D-CMP/49868/2024	PRAMOD MUNI VS JOGINDRA MUNI	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202400175
72	D-CMP/49922/2024	SIBA PRASAD SINGH VS JASJIT SINGH	BANSHIDHAR BAUG VS	// 0 //	AOR20220002374C202400022
73	D-CMP/49947/2024	SANKUTALA SAHANI VS MANJUSHREE MLLIK	PABITRA KUMAR BEHERA VS	// 0 //	
74	D-CMP/49950/2024	BHAGABAT SAMAL VS RASMIKANTA SAHOO	SATYA RANJAN MOHAPATRA VS	// 0 //	
75	D-CMP/49960/2024	SUMA MUDULI VS PRAVAKAR MUDULI	HARMOHAN DHAL VS	// 0 //	
76	D-CMP/49997/2024	RAJKISHORE JENA VS NARENDRA KUMAR JENA	SANGRAMJIT PANDA VS	// 0 //	
77	D-CMP/50030/2024	SURENDRA NAYAK VS RUPU JANI	BASUDEV MISHRA VS	// 0 //	
78	D-CMP/50047/2024	SURYANARAYAN PANDA VS RAMACHANDRA PANDA	SASHIBHUSAN DAS VS	// 0 //	
79	D-CMP/50074/2024	MANMOHAN NAYAK VS MALATI MAJHI	PRASANTA KUMAR SATAPATHY VS	// 0 //	

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80	D-CONTC/49970/2024	SNEHALATA DASH VS SALINI PANDIT, COMM.-CUM-SECY, SCHOOL AND MASS EDUCATION, KHURDA	ADV. VS	// 0	
81	D-CONTC/49971/2024	SARASWATI TRIPATHY VS SALINI PANDIT, COMM.-CUM-SECY, SCHOOL AND MASS EDUCATION, BBSR	ADV. VS	// 0	
82	D-CONTC/49982/2024	SHIBAJI CHARAN NAYAK VS AKRURA BARIK DISTRICT EDUCATION OFFICER BHADRAK	ADV. VS	// 0	
83	D-CONTC/49984/2024	JITENDRA KUMAR MISHRA VS AKRURA BARIK DISTRICT EDUCATION OFFICER BHADRAK	ADV. VS	// 0	
84	D-CONTC/49993/2024	BIJAYA KISHORE SAHOO VS NIBEDITA PANY, DISTRICT EDUCATION OFFICER, JAJPUR	ADV. VS	// 0	
85	D-CONTC/49995/2024	SARAT CHANDRA PANIGRAHI VS ASWATHY S. I.A.S,	ADV, VS	// 0	
86	D-CONTC/50001/2024	RABINDRA NATH PANIGRAHI VS ASWATHY S. I.A.S,	ADV. VS	// 0	
87	D-CONTC/50006/2024	SOURI PRASAD BISWAL VS JOGESH BAHADUR KHURANIA, I.P.S,	SUDARSAN BEHERA VS	// 0	
88	D-CONTC/50015/2024	GIRIJA PRASAD DASH VS ARAVIND AGRAWAL, IAS	NIHAL RATH VS	// 0	
89	D-CONTC/50022/2024	MALAY KUMAR MUDULI VS ARAVIND AGRAWAL, IAS	NIHAL RATH VS	// 0	
90	D-CONTC/50027/2024	ASHOK KUMAR NAIK VS ARAVIND AGRAWAL, IAS	NIHAL RATH VS	// 0	
91	D-CONTC/50028/2024	SANDIPANA DASH @ MISHRA	NIHAL RATH	//	

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		VS	VS	()	
92	D-CONTC/50037/2024	ARAVIND AGRAWAL, IAS BANAMALI ROUT	ADV.	//	
		VS	VS	()	
93	D-CONTC/50039/2024	DEORANJAN KUMAR SINGH, I.A.S SNIGDHA PANIGRAHI	NIHAL RATH	//	
		VS	VS	()	
94	D-CONTC/50040/2024	ARAVIND AGRAWAL, IAS HEMANTA KUMAR NANDA	ADV.	//	
		VS	VS	()	
95	D-CONTC/50046/2024	SUBHANKAR MOHANTY, O.A.S, DAMAYANTI BEHERA	NIHAL RATH	//	
		VS	VS	()	
96	D-CONTC/50048/2024	ARAVIND AGRAWAL, IAS GHANASHYAM SAHOO	ADV.	//	
		VS	VS	()	
97	D-CONTC/50050/2024	KALYANI PATTANAIAK, OAS HARAPRIYA NANDA	MANORANJAN PATTANAIAK	//	
		VS	VS	()	
98	D-CRLA/35864/2024	SURENDRA KUMAR, IAS MAMATA BEHERA	ARIJEET MISHRA	KALINGA NAGAR /127 /2014	
		VS	VS	()	
99	D-CRLA/35877/2024	STATE OF ODISHA BABULA @ PRAMOD KUMAR MUDULI	ALOK KUMAR MOHAPATRA	GURUDIJHATIA /47 /2007	
		VS	VS	()	
100	D-CRLA/35883/2024	STATE OF ODISHA KALIA PRADHAN @ SACHIDANANDA PRADHAN	ALOK KUMAR MOHAPATRA	GURUDIJHATIA /47 /2007	
		VS	VS	()	
101	D-CRLA/35911/2024	STATE OF ODISHA SUBASH@SUJA MUNDA	SHISHIR KUMAR SAMAL	AINTHAPALI /255 /2020	
		VS	VS	()	
102	D-CRLA/35944/2024	STATE OF ODISHA MAKUNI@DILLIP KUMAR DAS	SAMBIT BISWAL	KUJANGA /470 /2024	
		VS	VS	()	

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103	D-CRLA/35961/2024	STATE OF ODISHA SANKHESWAR MAJHI VS	DURGA PRASAD S.MALLICK VS	// BOLANGIR SADAR /141 /2013 ()	AOD20240000510C202400013
104	D-CRLMC/35852/2024	STATE OF ODISHA SUSHIL CHHATAR@JAGATRAM CHHATRIA VS	PRASANTA KUMAR ROUTRAY VS	// KOMNA PS /53 /2005 ()	AOD20240000391C202400112
105	D-CRLMC/35853/2024	STATE OF ODISHA NIRANJAN KANDHAPAN VS	SUSANTA KUMAR BARAL VS	// LAXMIPUR /72 /2023 ()	AOR20220001297C202400113
106	D-CRLMC/35854/2024	STATE OF ODISHA SUBAL DAS VS	PRASANTA KUMAR ROUTRAY VS	// KOMNA PS /53 /2005 ()	AOD20240000391C202400111
107	D-CRLMC/35861/2024	STATE OF ODISHA SANDHYA RANI PARIDA VS	BRAHMANANDA TRIPATHY VS	// BADAMBADI /281 /2023 ()	
108	D-CRLMC/35866/2024	STATE OF ODISHA BIDYADHAR MAHAPATRA VS	DHIRENDRA KUMAR MOHAPATRA VS	// HEMGIR /167 /2015 ()	
109	D-CRLMC/35880/2024	STATE OF ODISHA KABIR SK. VS	NARESH KUMAR NAIK VS	// HEMGIR /170 /2021 ()	
110	D-CRLMC/35889/2024	STATE OF ODISHA JAYAPRADA TRIPATHY VS	NISHIKANT MISHRA VS	// KHURDA P.S. /473 /2022 ()	
111	D-CRLMC/35897/2024	STATE OF ODISHA RANULATA SETHY VS	PRATAP KUMAR NAYAK VS	// //0 ()	
112	D-CRLMC/35917/2024	STATE OF ODISHA KUDRAT ALLI KHAN VS	BITAS KUMAR SWAIN VS	// //0 ()	
113	D-CRLMC/35918/2024	SAHERA BEGUM KALINDINDI NARASIMHA RAJU VS	RAKESH KUMAR DAS VS	// //0 ()	
		SUBUDHI VENKATA RAO		//	

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114	D-CRLMC/35924/2024	MD ISMAIL NOORI VS BHAGYASHREE MITRA	HARIPAD MOHANTY VS	// ()	
115	D-CRLMC/35948/2024	MUNA@RAHUL BISWAL VS STATE OF ODISHA	KASHINATH PATTANAİK VS	MADHUPATNA /109 /2018 () //	
116	D-CRLMC/35952/2024	DEBI PRASAD MISHRA VS STATE OF ODISHA	MANAS RANJAN DASH VS	// () //	AOR20220002374C202400023
117	D-CRLMC/35960/2024	SASHI SEKHAR BEHERA VS STATE OF ODISHA	SIBADUTTA RAMAPRASAD MISHRA VS	BALIANTA P.S. /8 /2024 () //	
118	D-CRLMC/35963/2024	SULOCHANA LENKA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	SALIPUR /61 /2006 () //	
119	D-CRLMC/35968/2024	BHALU GOUDA @ PRASANTA GOUDA @ BHLLU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /118 /2013 () //	
120	D-CRLMC/35982/2024	RAJENDRA NARAYAN DAS VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	LAXMISAGAR P.S. /66 /2024 () //	
121	D-CRLMC/35984/2024	MD.KESAR NAZAR @ MD. KAISER NAZAR VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	MAHILA PS SAMBALPUR /98 /2024 () //	
122	D-CRLMC/35987/2024	ANITA PANI VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	RAIRANGPUR TOWN /149 /2023 () //	
123	D-CRLMC/35990/2024	PRATAP TUNGA @ PRATAP KUMAR TUNGA VS STATE OF ODISHA	AMIT KUMAR NATH VS	// () //	
124	D-CRLMC/35994/2024	DR.ADWEIT CHARAN DHAL @ ADWIT CHARAN DHAL VS STATE OF ODISHA	SAITYAJIT MOHAPATRA VS	SEA BEACH /125 /2004 () //	
125	D-CRLMC/35995/2024	GITANJALI KAR	ACHYUTANANDA PATTANAİK	JALESWAR /273 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/35999/2024	PRABHU KALYAN BEHERA	SATYAJIT MOHAPATRA	BHADRAK TOWN /131 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/36002/2024	PRABHU KALYAN BEHERA	SATYAJIT MOHAPATRA	BHADRAK TOWN /680 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/36008/2024	RAJENDRA NARAYAN DAS	ANANTA NARAYAN PATTANAYAK	BALIPATNA /282 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/36012/2024	PRANATI BEHERA	AMLAN SHAKTI PAUL	JANKIA P.S. /284 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/36017/2024	PRANATI BEHERA	AMLAN SHAKTI PAUL	JANKIA P.S. /282 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/36019/2024	PRANATI BEHERA	AMLAN SHAKTI PAUL	JANKIA P.S. /283 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/36021/2024	MINATI SAHU	DIPTI RANJAN BHOKTA	SUNABEDA /108 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/36022/2024	PRANATI BEHERA	AMLAN SHAKTI PAUL	JANKIA P.S. /285 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/36023/2024	ANIL KUMAR GILRA	SOUMYA JYOTI BISWAL	JAGATPUR /155 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/35890/2024	BARSHARANI CHHUALSINGH	ALOK KUMAR MOHAPATRA	KHANDAGIRI P.S. /738 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/35903/2024	S.K.SAIFUR REHMAN	RAMAKRISHNA NAIK	/ /0	
		VS	VS	()	

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137	D-CRLMP/35920/2024	STATE OF ODISHA TAPAN KUMAR SAHOO VS	BITAS KUMAR SWAIN VS	// /0 0	
138	D-CRLMP/35921/2024	STATE OF ODISHA KULSUM BANO VS	KRUSHNA CHANDRA DASH VS	// MAHILA PS SAMBALPUR /101 /2024 0	
139	D-CRLMP/35933/2024	STATE OF ODISHA ARZOO BEGUM VS	MANAS RANJAN DHAL VS	// /0 0	
140	D-CRLMP/35954/2024	STATE OF ODISHA SAHEJADI QUADRI VS	SK.ZAFARULLA VS	// /0 0	
141	D-CRLREV/35885/2024	STATE OF ODISHA SUBASINI MAHARANA VS	LALITENDU BHUYAN VS	// /0 0	
142	D-CRLREV/35971/2024	KUNJALATA MAHARANA TARINI SHANKAR JENA VS	PRAFULLA CHANDRA ACHARYA VS	// /0 0	
143	D-CRMC/36020/2024	SURENDRA JENA XXXX VS	XXXX VS	// /0 0	
144	D-FAO/49925/2024	XXXX MANAGER, (T.P. CELL)NEW INDIA ASSURANCE COMPANY LIMITED, CUTACK VS	XXXX GONAL KUMAR SUTARAY VS	// /0 0	AOR20220001406C202400017
145	D-LAA/49923/2024	BHAGABAN NAIK PRAKASH KUMAR PUROHIT VS	TUSAR KANTA MAHANTA VS	// /0 0	
146	D-MACA/49980/2024	LAND ACQUISITION ZONE OFFICER, KHURDA GADADHAR BARIK VS	KAPILA CHARAN NAYAK VS	// /0 0	
147	D-MATA/49992/2024	SAYED NURUDDIN MIR IMTEAYAZ ALAM VS	MAMATA MISHRA VS	// /0 0	
		JANERA BEGUM		//	

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148	D-RPFAM/49919/2024	BHAKTI BHUSAN PATI VS KIRAN SATAPATHY	ADHIRAJ MOHANTY VS	// ()	
149	D-RSA/50000/2024	DEBADUTTA GHOSH VS ARATI BEHERA	ARJUNA CHARANA BEHERA VS	// ()	
150	D-RSA/50026/2024	KRUSHNA BAI @ DEBI VS BHAWANI PANDA	BIBEKANANDA BHUYAN VS	// ()	
151	D-TRP(C)/49952/2024	ARCHANARANI BEHERA VS SOUMYA RANJAN BEHERA	UMESH CHANDRA MOHANTY VS	// ()	
152	D-TRP(C)/49977/2024	SASMITA PATRA VS JAYKISHAN BAG	BIBHUTI BHUSAN MISHRA VS	// ()	
153	D-TRP(C)/50053/2024	SUCHARITA NAYAK @ PARIDA VS SIDHARTHA KUMAR PARIDA	PRAVASH CHANDRA JENA VS	// ()	
154	D-TRP(C)/50056/2024	TAPASWAINI BARAL VS HEMANTA KUMAR BARIK	AMLAN SHAKTI PAUL VS	// ()	
155	D-TRPCRL/35945/2024	SARAT CHANDRA SINGH VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARI RAMACHANDRAPUR /116 /2020 ()	
156	D-TRPCRL/36018/2024	UJALI NAYAK VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAİK VS	SALIPUR /3 /2008 ()	
157	D-WA/49862/2024	STATE OF ODISHA VS ARANTXA JENA	SASWAT DAS, A.G.A VS	// ()	LOD20240000172C202400316
158	D-WA/49908/2024	STATE OF ODISHA VS BAIDEHI BARIHA	SANJAY RATH,A.G.A VS	// ()	LOD20240000200C202400230
159	D-WA/49910/2024	STATE OF ODISHA	SANJAY RATH,A.G.A	//	LOD20240000194C202400240

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		VS	VS	()	
160	D-WA/49949/2024	JAGADISH HARPAL STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202400231
		VS	VS	()	
161	D-WA/49969/2024	PREMANANDA BHOI UDAYA NARAYAN BARIK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
162	D-WA/50017/2024	STATE OF ODISHA BIDYUT KUMAR PARIDA	BIMBISAR DASH	//	
		VS	VS	()	
163	D-WA/50072/2024	ODISHA GRAMYA BANK, BBSR RABINDRA KUMAR ROUT	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	()	
164	D-WP(C)/49863/2024	STATE OF ODISHA ABHISHEK PATNAIK	SOUBHAGYA SWAIN	//	AOR20220001296C202400005
		VS	VS	()	
165	D-WP(C)/49864/2024	STATE OF ODISHA M/S VEDANTA LIMITED	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202400006
		VS	VS	()	
166	D-WP(C)/49865/2024	UNION OF INDIA M/S PROCTER AND GAMBLE HOME PRODUCTS PRIVATE LIMITED	MUKESH KUMAR	//	
		VS	VS	()	
167	D-WP(C)/49866/2024	UNION OF INDIA KALANDI CHANDRA BARAL	SHARMISTHA SAMAL	//	
		VS	VS	()	
168	D-WP(C)/49867/2024	STATE OF ODISHA PREMANANDA MOHANTY	SHARMISTHA SAMAL	//	
		VS	VS	()	
169	D-WP(C)/49869/2024	STATE OF ODISHA RATI KANTA GIRI	SHARMISTHA SAMAL	//	
		VS	VS	()	
170	D-WP(C)/49870/2024	STATE OF ODISHA NARAYAN BAITHARU	SHARMISTHA SAMAL	//	
		VS	VS	()	

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171	D-WP(C)/49871/2024	STATE OF ORISSA RABI CHANDRA BEHERA VS	SHARMISTHA SAMAL VS	// // 0	
172	D-WP(C)/49872/2024	STATE OF ODISHA RABINDRA NATH PANIGRAHI VS	SHARMISTHA SAMAL VS	// // 0	
173	D-WP(C)/49873/2024	STATE OF ODISHA MADHABANANDA SAHU VS	SHARMISTHA SAMAL VS	// // 0	
174	D-WP(C)/49874/2024	STATE OF ODISHA BANA BIHARI MOHANTY VS	SHARMISTHA SAMAL VS	// // 0	
175	D-WP(C)/49875/2024	STATE OF ODISHA NRUSINHANANDA PATTNAIK VS	SHARMISTHA SAMAL VS	// // 0	
176	D-WP(C)/49876/2024	STATE OF ODISHA KAILASH CHANDRA SAHU VS	SHARMISTHA SAMAL VS	// // 0	
177	D-WP(C)/49877/2024	STATE OF ORISSA NIDHI SHYAM PRADHAN VS	SHARMISTHA SAMAL VS	// // 0	
178	D-WP(C)/49878/2024	STATE OF ODISHA PRAHALLAD PATI VS	SHARMISTHA SAMAL VS	// // 0	
179	D-WP(C)/49879/2024	STATE OF ODISHA BENUDHAR NAIK VS	SHARMISTHA SAMAL VS	// // 0	
180	D-WP(C)/49880/2024	STATE OF ODISHA JIBESWAR PRADHAN VS	SHARMISTHA SAMAL VS	// // 0	
181	D-WP(C)/49881/2024	STATE OF ORISSA SAMIR KUMAR SATAPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //	

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182	D-WP(C)/49882/2024	DEBANANDA KHUNTIA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
183	D-WP(C)/49883/2024	GOLAP PASUPALAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
184	D-WP(C)/49884/2024	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
185	D-WP(C)/49885/2024	JAGANNATH SAHOO VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
186	D-WP(C)/49886/2024	RENUBALA DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
187	D-WP(C)/49887/2024	DUSASAN JENA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
188	D-WP(C)/49888/2024	UDAYA CHANDRA BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
189	D-WP(C)/49889/2024	GYANARANJAN THAKUR VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
190	D-WP(C)/49890/2024	AMARESH PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
191	D-WP(C)/49891/2024	BASANTA KUMAR BENTKAR VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
192	D-WP(C)/49892/2024	BIDYADHAR CHOUDHURY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
193	D-WP(C)/49893/2024	BISWANATH BARAL	SHARMISTHA SAMAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/49894/2024	G.SANYASI REDDY	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/49895/2024	SISIR KUMAR SAHOO	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/49896/2024	PRAMOD KUMAR MISHRA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/49897/2024	SHREEKANTA KUMAR PATRA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
198	D-WP(C)/49898/2024	AKARAN PANDA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/49899/2024	BISHNUPRIYA BEHERA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/49900/2024	PRAMOD KUMAR DHIR	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/49901/2024	BASUDEV NAYAK	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/49902/2024	NISHAKAR SWAIN	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
203	D-WP(C)/49903/2024	PRAFULLA CHANDRA MOHAKUD	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/49904/2024	SANTILATA GOCHHAYAT	SHARMISTHA SAMAL	//	
		VS	VS	0	

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216	D-WP(C)/49918/2024	SARAT KUMAR MISHRA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	
217	D-WP(C)/49920/2024	ASHWINI KUMAR MOHANTY VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	
218	D-WP(C)/49921/2024	PRAMOD KUMAR ROUT VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	
219	D-WP(C)/49924/2024	CHANDRAMANI MISHRA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //	
220	D-WP(C)/49926/2024	BALIDAN KHORA @ BALI KHORA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
221	D-WP(C)/49927/2024	SUNITA BISWAL VS STATE OF ODISHA	DURGA PRASAD SWAIN VS	// 0 //	
222	D-WP(C)/49928/2024	JALENDRA ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
223	D-WP(C)/49929/2024	ARUN KUMAR MALLICK VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BHUBANESWAR	JAGAMOCHAN PATTANAIK VS	// 0 //	AOR20220001586C202400055
224	D-WP(C)/49930/2024	KALI CHARAN SATAPATHY VS STATE OF ODISHA	DINESH KUMAR PANDY VS	// 0 //	
225	D-WP(C)/49931/2024	SURYA NARAYAN BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	AOR20220001789C202400037
226	D-WP(C)/49932/2024	UTKAL RANJAN ACHARYA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
227	D-WP(C)/49933/2024	ADHIRA CHANDRA DAS	RAICHARAN MOHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/49934/2024	ADITYA PATRA	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
		DEPUTY COMMISSIONER OF INCOME TAX		//	
229	D-WP(C)/49935/2024	SASHIBHUSAN NIMALAPURI	TAPAN KUMAR BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/49936/2024	GOPAL CHANDRA SAMAL	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/49937/2024	SUDARSAN BEHERA	KARUNAKAR GAYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/49938/2024	PRABHAT KUMAR BARAL	TAPAN KUMAR BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/49939/2024	DEBAKI SABAR	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/49940/2024	SK.RAJEN JAN	PRASANNA KUMAR RATH (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/49941/2024	JITENDRA KUMAR JENA	BISWAJIT PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/49942/2024	KUNAL SAHA	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/49943/2024	KIRANLAXMI INFRA PROJECTS, BBSR	BIBHUTI KESHARI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/49944/2024	NARASINGHA BEHERA	PRABHAT KUMAR DASH	//	
		VS	VS	0	

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239	D-WP(C)/49945/2024	STATE OF ODISHA SK.RAFIKUR RAHEMAN VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
240	D-WP(C)/49946/2024	STATE OF ODISHA RAMAKANTA SAHOO VS	LALATENDU SAMANTARAY VS	// // 0	
241	D-WP(C)/49948/2024	STATE OF ODISHA SHANTILATA DAS VS	ARUN KUMAR PATRA VS	// // 0	
242	D-WP(C)/49951/2024	STATE OF ORISSA NARAYAN DASH VS	SAROJA KANTA SAMAL VS	// // 0	
243	D-WP(C)/49953/2024	STATE OF ODISHA SHIB SHANKAR MUNDA VS	MANORANJAN PADHI VS	// // 0	
244	D-WP(C)/49954/2024	THE STATE OF ODISHA SANKAR NAHAK VS	KHIROD KUMAR SWAIN VS	// // 0	
245	D-WP(C)/49955/2024	STATE OF ODISHA SATRUGHNA BISWAL VS	CHITTA RANJAN PATTNAIK VS	// // 0	
246	D-WP(C)/49956/2024	ADDL.CHIEF SECY TO GOVT. OF ODISHA, BBSR RUPESWAR TANDI VS	SIDHARTHA DAS VS	// // 0	
247	D-WP(C)/49957/2024	COLLECTOR, BARGARH PRAVAKAR MAHALIK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
248	D-WP(C)/49958/2024	STATE OF ODISHA MUKTIKANTA SAHOO VS	RANJIT MOHANTY VS	// // 0	
249	D-WP(C)/49959/2024	STATE OF ODISHA MD.USMAN KHAN VS	RAMA CHANDRA JENA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/49961/2024	ASKA COOPERATIVE SUGAR INDUSTRIES LABOUR VS STATE OF ODISHA	DEBENDRANIL PATRA VS	// 0 //	
251	D-WP(C)/49962/2024	LADI GOPAL RAO VS STATE OF ORISSA	POOJA AGGARWAL VS	// 0 //	
252	D-WP(C)/49963/2024	SUBASH CHANDRA PANDA VS MITS MEGA FOOD PARK LIMITED	HIMANSU SEKHAR SATAPATHY VS	// 0 //	
253	D-WP(C)/49964/2024	SATA KHADIA VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //	
254	D-WP(C)/49965/2024	KALPANA ROUT VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
255	D-WP(C)/49966/2024	BISWARANJAN PRADHAN VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //	
256	D-WP(C)/49967/2024	RAM KRUSHNA PATTANAİK VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
257	D-WP(C)/49968/2024	PRAMUKHA BISHI VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //	
258	D-WP(C)/49972/2024	LABANYA SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202400078
259	D-WP(C)/49973/2024	RABIN KUMAR PAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202400080
260	D-WP(C)/49974/2024	PRASANTA KUMAR PANIGRAHI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202400081
261	D-WP(C)/49975/2024	PRADIPTA KANDI	PAMI RATH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/49976/2024	GEETA BEHERA	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/49978/2024	GOPAL CHANDRA MANDAL	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/49979/2024	DEVADEVIKA SCHOOL OF NURSING, BBSR	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/49981/2024	PRASANTA KUMAR MOHANTY	SONALI PANDA	//	
		VS	VS	0	
		EXECUTIVE OFFICER BHAWANIPATNA MUNICIPAL COUNCIL		//	
266	D-WP(C)/49983/2024	SABITRI SATAPATHY	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
267	D-WP(C)/49985/2024	DR. ABINASHI SABYASACHI SETHY	AVIJIT MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/49986/2024	UMA JOSHI	GHASI RAM VERMA	//	
		VS	VS	0	
		BAJAJ FINSERV LTD		//	
269	D-WP(C)/49987/2024	HARIBALLABHA COLLEGE OF B.SC. NURSING, BBSR	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/49988/2024	PARAMESWAR PANDA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
271	D-WP(C)/49989/2024	SANTOSH KUMAR PATTNAIK	GOUTAM CHARAN ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/49990/2024	SIBA PRASAD ROUT	NITYANANDA BEHURIA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/49991/2024	STATE OF ODISHA RABINDRA KUMAR BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
274	D-WP(C)/49994/2024	STATE OF ORISSA AKRAMUN NISHAN BEGUM @ AKRAMUN NISHA VS	NITYANANDA BEHURIA VS	// // 0	
275	D-WP(C)/49996/2024	STATE OF ODISHA AJIT KUMAR SATAPATHY VS	SIDHARTHA SANKAR RAY VS	// // 0	
276	D-WP(C)/49998/2024	SUPERINTENDENT CGST AND CENTRAL EXCISE BHADRAK CIRCLE SHISHU VIKASH VIDYA MANDIR, KHORDHA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
277	D-WP(C)/49999/2024	STATE OF ODISHA ANGUL SUKINDA RAILWAY LTD., BBSR VS	SUSANTA KUMAR DASH VS	// // 0	
278	D-WP(C)/50002/2024	STATE OF ODISHA BANSPAL BLOCK TRUCK AND TIPPER OWNERS ASSOCIATION KEONJHAR VS	SUDHIR KUMAR MALLICK VS	// // 0	AOR20220001061C202400025
279	D-WP(C)/50003/2024	STATE OF ODISHA SIDHESWAR SAHOO VS	SUDHIR KUMAR MALLICK VS	// // 0	
280	D-WP(C)/50004/2024	STATE OF ODISHA PRATAP KUMAR DASH VS	BISWAJIT RANJAN TRIPATHY VS	// // 0	
281	D-WP(C)/50007/2024	STATE OF ODISHA PRADIPTA KUMAR BEHERA VS	SUDHIR KUMAR MALLICK VS	// // 0	
282	D-WP(C)/50008/2024	STATE OF ODISHA CHANDINI VERMA VS	GHANASHYAM NAMTOAR VS	// // 0	
283	D-WP(C)/50010/2024	CHAIRMAN AND MANAGING DIRECTOR, NESCO, BALASORE SITARAM PANDA VS	KABIR KUMAR JENA VS	// // 0	AOD20240000733C202400009
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/50011/2024	KALIA PRADHAN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
285	D-WP(C)/50012/2024	SUSANTA KUMAR MOHANTY VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //	
286	D-WP(C)/50013/2024	M/S BHARTI TELEMEDIA LIMITED, BBSR VS JOINT COMNR OF CT AND GST, CT AND GST CIRCLE, BBSR	KAJAL SAHOO VS	// 0 //	
287	D-WP(C)/50014/2024	JETI PUJARI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
288	D-WP(C)/50016/2024	DR. INDRAMANI MAHANTA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
289	D-WP(C)/50018/2024	GOKULANANDA ROUT VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //	AOR20220001610C202400025
290	D-WP(C)/50019/2024	ASISH PANDA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
291	D-WP(C)/50020/2024	BIDYADHAR MAJHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
292	D-WP(C)/50021/2024	MS/. DALMIA CEMENT (BHARAT) LTD., SUNDARGARH VS UNION OF INDIA	ANURADA PRASANNA SARANGI VS	// 0 //	
293	D-WP(C)/50023/2024	JEEVANDHAR SHARMA VS STATE OF ODISHA	MANMEET SINGH ARORA VS	// 0 //	
294	D-WP(C)/50024/2024	SUCHANDRA SWAIN VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //	
295	D-WP(C)/50025/2024	RADHA KISHAN SINGH	PRATYUSH RANJAN PATNAIK	//	

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		VS	VS	0	
296	D-WP(C)/50029/2024	ASSISTANT DIVISIONAL ENGINEER ECR, KHURDA KALPANA PATEL	RANJAN KUMAR NAYAK	//	
		VS	VS	0	
297	D-WP(C)/50031/2024	STATE OF ODISHA DR. MANASI BHOL	AKASH ACHARYA	//	
		VS	VS	0	
298	D-WP(C)/50032/2024	ICAR- AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA ANANTA NAYAK	PRASANNA KUMAR PANDA	//	
		VS	VS	0	
299	D-WP(C)/50033/2024	STATE OF ODISHA SUREKHA MINZ	DIPTI MOHAPATRA	//	
		VS	VS	0	
300	D-WP(C)/50034/2024	STATE OF ODISHA SURYA MAJHI	DIPTI MOHAPATRA	//	
		VS	VS	0	
301	D-WP(C)/50035/2024	STATE OF ODISHA SUBASH CHANDRA SUBUDHI	DIPTI MOHAPATRA	//	
		VS	VS	0	
302	D-WP(C)/50036/2024	STATE OF ODISHA MINATI RATHA	SANGRAM JENA	//	
		VS	VS	0	
303	D-WP(C)/50041/2024	STATE OF ODISHA M/S. SERAJUDDIN AND CO., BBSR	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
304	D-WP(C)/50042/2024	STATE OF ODISHA SWADHIN KUMAR MOHARANA	DEBENDRA NARAYAN PATTANAİK	//	
		VS	VS	0	
305	D-WP(C)/50043/2024	STATE OF ODISHA THE MANAGING COMMITTEE OF THE WELFARE SOCIETY FOR THE BLIND, BANGALORE	DIPTI MOHAPATRA	//	
		VS	VS	0	
306	D-WP(C)/50044/2024	STATE OF ORISSA NIRANJAN SINGH	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	

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307	D-WP(C)/50045/2024	STATE OF ODISHA RAMAKANTA MOHAPATRA VS	MANOJ KUMAR MOHANTY VS	// // 0	
308	D-WP(C)/50049/2024	STATE OF ODISHA PRAHALLAD MOHANTA VS	HEMANTA KUMAR MOHANTA VS	// // 0	
309	D-WP(C)/50051/2024	STATE OF ODISHA SRIRAM PADARBINDA ACHARJYA VS	MANOJ KUMAR MOHANTY VS	// // 0	
310	D-WP(C)/50052/2024	STATE OF ODISHA RESHMARANI SAMAL VS	SHRADHASHREE ROUSTRAY VS	// // 0	
311	D-WP(C)/50054/2024	UNION OF INDIA KANHU CHARAN NAIK VS	ARUN KUMAR PATRA VS	// // 0	
312	D-WP(C)/50055/2024	PIYUSH PRIYADARSHAN DASH PRAMILA SAHU VS	NIRANJAN LENKA VS	// // 0	
313	D-WP(C)/50057/2024	STATE OF ODISHA DR. JIBANJIT SEN VS	AKASH ACHARYA VS	// // 0	
314	D-WP(C)/50058/2024	ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA DURYODHAN DAKUA VS	PRAVASH CHANDRA JENA VS	// // 0	
315	D-WP(C)/50059/2024	UNION OF INDIA SATYABRATA MOHARANA VS	BIKRAM KESHAR MOHANTY VS	// // 0	
316	D-WP(C)/50060/2024	STATE OF ODISHA DR.SANJAY KUMAR MOHANTY VS	AKASH ACHARYA VS	// // 0	
317	D-WP(C)/50061/2024	ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE(ICAR-ATARI), KOLKATA BIKASH PRAVA MOHANTA VS	HEMANTA KUMAR MOHANTA VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/50062/2024	DR. SUKANTA KUMAR SAHOO VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA	AKASH ACHARYA VS	// 0	
319	D-WP(C)/50063/2024	HARDHIK ROUSTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
320	D-WP(C)/50064/2024	RASALPUR SERVICE CO-OPERATIVE SOCIETY LTD, BILASOR VS STATE OF ODISHA	DEEPAK RESUNDAR RAY VS	// 0 //	
321	D-WP(C)/50065/2024	DR. DEBASIS MISHRA VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA	AKASH ACHARYA VS	// 0 //	
322	D-WP(C)/50066/2024	SANGRAM SARDAR VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	
323	D-WP(C)/50067/2024	DR. LAXMIPRIYA PRADHAN VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA	AKASH ACHARYA VS	// 0 //	
324	D-WP(C)/50068/2024	DR.SURYA NARAYAN MISHRA VS ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INTSTITUTE, WEST BENGAL	AKASH ACHARYA VS	// 0 //	
325	D-WP(C)/50069/2024	DR.BIMALENDU MOHANTY VS ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE(ICRA-ATARI), KOLKATA	AKASH ACHARYA VS	// 0 //	
326	D-WP(C)/50070/2024	DR.SANGRAM PARAMAGURU VS ICAR AGRICULTURAL TECHNOLOGY	AKASH ACHARYA VS	// 0 //	
327	D-WP(C)/50071/2024	DR. AMITABH PANDA VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA	AKASH ACHARYA VS	// 0 //	
328	D-WP(C)/50073/2024	DR.SWAGATIKA SRICHANDAN VS ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE(ICRA-ATARI), KOLKATA	AKASH ACHARYA VS	// 0 //	
329	D-WP(C)/50075/2024	DR.DEEPAK KUMAR MOHANTY	AKASH ACHARYA	//	

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		VS	VS	()	
330	D-WP(C)/50076/2024	ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE(ICRA-ATARI), KOLKATA DR.SWAGATIKA SAHU	AKASH ACHARYA	//	
		VS	VS	()	
331	D-WP(C)/50077/2024	ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE(ICRA-ATARI), KOLKATA DR.SAMIR RANJAN DASH	AKASH ACHARYA	//	
		VS	VS	()	
332	D-WP(C)/50078/2024	ICAR- AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA DR.NARAYAN BAR	AKASH ACHARYA	//	
		VS	VS	()	
333	D-ABLAPL/35856/2024	ICAR- AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA BIKRAM KUMAR PATRA	SK. SAMIM	JAJPUR TOWN /463 /2024	AOR20230000809C202400009
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/35857/2024	MONO KISKU	PRADEEP KUMAR DAS	NAIKANI-DIHI /207 /2024	AOR20220001207C202400031
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/35859/2024	RADHE SHYAM MISHRA	PRADEEP KUMAR DAS	NAIKANI-DIHI /207 /2024	AOR20220001207C202400030
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/35860/2024	SURAT BEHERA @ SURATHA KUMAR BEHERA	DHANANJAYA NAYAK	BARANGA /461 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/35867/2024 ABLAPL/13649/2024	GOLU KHAN SAHANAWAZ @ SAHANAWAJ ALAM	DHIRENDRA KUMAR MOHAPATRA	LEPHRIPADA /61 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/35869/2024 ABLAPL/13652/2024	ABINASH THANAPATI	DHIRENDRA KUMAR MOHAPATRA	BIRMAHARAJPUR /323 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/35870/2024	MAHAMAMAD NAIM	DHIRENDRA KUMAR MOHAPATRA	LEPHRIPADA /224 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/35873/2024	YOGESH JALAN	SHISHIR KUMAR SAMAL	BAREIPALI /166 /2024	
		VS	VS	()	

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341	D-ABLAPL/35874/2024	STATE OF ODISHA SAHIL KHAN VS	BIRAJA PRASANNA DAS VS	// CHANDILI /226 /2024 ()	
342	D-ABLAPL/35875/2024 ABLAPL/13661/2024	STATE OF ODISHA NARESH CHANDRA PADHY @ NARESH PADHY @ BULEPANKAR PANIGRAHY VS	BULEPANKAR PANIGRAHY VS	// KORAPUT TOWN /321 /2024 ()	
343	D-ABLAPL/35886/2024	STATE OF ODISHA BASANTI BEHERA VS	SAROJ KUMAR ROUTRAY VS	// BALIAPAL /268 /2024 ()	AOD20240000656C202400011
344	D-ABLAPL/35898/2024 ABLAPL/13646/2024	STATE OF ODISHA RAJESH KHAN VS	HEMANT KUMAR MUND VS	// CAPITAL P.S. /449 /2024 ()	
345	D-ABLAPL/35899/2024	STATE OF ODISHA RAJENDRA SINGH VS	PRANAB KUMAR DAS VS	// DABUGAM /209 /2024 ()	
346	D-ABLAPL/35901/2024 ABLAPL/13662/2024	STATE OF ODISHA JAGDISH HEMBRAM VS	PABITRA KUMAR DUTTA VS	// JASHIPUR /134 /2020 ()	
347	D-ABLAPL/35902/2024	STATE OF ODISHA RAMA @ SRIKRUSHNA DALEI VS	RAMESH CHANDRA MAHARANA VS	// JAJPUR SADAR /292 /2024 ()	
348	D-ABLAPL/35904/2024	STATE OF ODISHA PREM PRAKASH DALUA VS	BIBHUTI BHUSAN PATTANAIAK VS	// AIR FIELD P.S. /292 /2024 ()	
349	D-ABLAPL/35906/2024	STATE OF ODISHA RASIKA MAHAKUD VS	RAJIV KUMAR MAHANTA VS	// BAMBARI /193 /2023 ()	
350	D-ABLAPL/35909/2024	STATE OF ODISHA DILIP SEN @ PRATAP SENA @ PRATAP JENA VS	KABIRAJ PRADHAN VS	// NACHUNI /246 /2024 ()	
351	D-ABLAPL/35910/2024	STATE OF ODISHA DEBABRATA GIRI VS	GOPAL PRASAD LAL VS	// THELKOLOI PS /278 /2024 ()	AOR20220002350C202400046
		STATE OF ODISHA		//	

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352	D-ABLAPL/35912/2024	BISWAJIT SETHI@BISWAJIT RASHMI RANJAN SETHI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS STATE OF ODISHA	BONTH /177 /2024 () //	AOR20220001297C202400114
353	D-ABLAPL/35913/2024	ADITYA NARAYAN SWAIN VS STATE OF ODISHA	BINI MISHRA VS STATE OF ODISHA	/ /0 () //	
354	D-ABLAPL/35914/2024	BRAJANANDA SAHU VS STATE OF ODISHA	RAJJEET ROY VS STATE OF ODISHA	GHANTAPADA /144 /2024 () //	AOR20220001462C202400032
355	D-ABLAPL/35915/2024	BENUDHAR SETH VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS STATE OF ODISHA	/ /0 () //	
356	D-ABLAPL/35926/2024	CHANDAN KUMAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS STATE OF ODISHA	BHUBAN /248 /2021 () //	
357	D-ABLAPL/35929/2024	SRIDHAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS STATE OF ODISHA	BHADRAK RURAL /704 /2024 () //	AOR20220001558C202400198
358	D-ABLAPL/35930/2024	KARTIKA CHANDRA BAI VS STATE OF ODISHA	SAROJ KUMAR DASH VS STATE OF ODISHA	DHENKANAL SADAR /886 /2024 () //	
359	D-ABLAPL/35931/2024	SEBATI SAHOO VS STATE OF ODISHA	BIBHUDATTA PANDA VS STATE OF ODISHA	CHAULIAGANJA /33 /2024 () //	
360	D-ABLAPL/35932/2024	GUNA SAMAL @ TAPU SAMAL VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS STATE OF ODISHA	BENTKAR (42 MOUZA) UPD CUTTACK /347 /2024 () //	
361	D-ABLAPL/35934/2024	MANOJ KUMAR JENA VS STATE OF ODISHA	DURGA CHARAN DEY VS STATE OF ODISHA	BARANGA /464 /2024 () //	
362	D-ABLAPL/35936/2024	HEMANTA KUMAR TANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS STATE OF ODISHA	KESINGA /196 /2024 () //	
363	D-ABLAPL/35937/2024	BUNA @ DIPAK KUMAR MOHAPATRA	PRAFULLA KUMAR BISWAL	RAJKANIKI /408 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/35938/2024	UPENDRA MAHAKUD	RAJIV KUMAR MAHANTA	BAMBARI /125 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/35940/2024	RAHUL RAI @ RAHUL KUMAR YADAV	BIDYADHAR PANDA	BRAJARAJNAGAR /65 /2024	AOR20220001945C202400064
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/35949/2024	RAJEEV RANJAN SETH	DIPTI RANJAN MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/35950/2024	AJAY TOPPO	SUSIL KUMAR PATNAIK	KUTRA /157 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/35965/2024	SURYAMANI PARIDA	SUBODH KUMAR MOHANTY	GANIA /131 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/35974/2024	SUBRATA PRADHAN	JNYANANANDA PANDA	HINDOL /309 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/35975/2024	TRINATH PAL	SUBODH KUMAR MOHANTY	DASPALLA /286 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/35976/2024	CHINTU @ CHINTUNA SAHOO	KHAGESWAR BEHERA	BARANGA /460 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/35979/2024	CHINTU @ CHINTUNA SAHOO	KHAGESWAR BEHERA	BARANGA /461 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/35980/2024	KUNI MOHANTY @ KUNI KUMARI MOHANTY	MANOJ KUMAR MOHANTY (2)	BARIPADA TOWN /399 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/35981/2024	URBASHI SAHU@BHARA SAHU	BIKAS SWAIN	KESINGA /310 /2024	AOR20220003999C202400003
		VS	VS	()	

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375	D-ABLAPL/35985/2024	STATE OF ODISHA SUSANTA SAHU @ SUSANTA KUMAR SAHU @ SUSHANT KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /926 /2024 ()	
376	D-ABLAPL/35986/2024	STATE OF ODISHA KAILASH SENAPATI VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	// KENDRAPARA /151 /2023 ()	AOR20220000052C202400029
377	D-ABLAPL/35988/2024	STATE OF ODISHA BISHNU PRADHAN @ BISNU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// ASKA /140 /2018 ()	
378	D-ABLAPL/35989/2024	STATE OF ODISHA PRASAD NALLANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// MAHILA (BERHAMPUR) /65 /2024 ()	
379	D-ABLAPL/35991/2024	STATE OF ODISHA RAMESH MAUKA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// NARAYANPATNA /100 /2024 ()	
380	D-ABLAPL/35992/2024	STATE OF ODISHA BIBHUTI BHUSAN PRADHAN @ JAGAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ITAMATI /219 /2024 ()	
381	D-ABLAPL/35996/2024	STATE OF ODISHA GOUTAM KUMAR PALAI @ SILU PALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BHANJANAGAR /255 /2016 ()	
382	D-ABLAPL/35998/2024	STATE OF ODISHA NAKULA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /271 /2024 ()	
383	D-ABLAPL/36000/2024	STATE OF ODISHA BISHNU PRASAD MOHANTY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// BARIPADA TOWN /399 /2024 ()	
384	D-ABLAPL/36005/2024	STATE OF ODISHA ABANIKANTA NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /246 /2024 ()	
385	D-ABLAPL/36007/2024	STATE OF ODISHA DHARMENDRA SAHOO VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// DARGHA BAZAR /243 /2024 ()	

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386	D-ABLAPL/36009/2024	AJAYA PATRNAIK @ MAHARAJ VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BRAJARAJNAGAR /252 /2022 () //	
387	D-ABLAPL/36010/2024	NALINI KANTA CHINARA VS STATE OF ODISHA	SANJAY KUMAR MOHANTY 2 VS	GOLANTHARA (BERHAMPUR) /507 /2024 () //	
388	D-ABLAPL/36011/2024	SATYANANDA ROUL VS STATE OF ODISHA	BHARAT JALLI VS	DHENKANAL TOWN /792 /2024 () //	
389	D-ABLAPL/36013/2024	SUDARSHAN JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /567 /2024 () //	
390	D-ABLAPL/36016/2024	CHANDRA SEKHAR MISHRA @ PINKU VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	TIGIRIA /253 /2024 () //	

ORISSA HIGH COURT

MISC CASES FILED on :29/11/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/35945/2024 TRPCRL/ /	SARAT CHANDRA SINGH MP	PRIYA RANJAN SINGH	93/2024
2	D-TRPCRL/36018/2024 TRPCRL/ /	UJALI NAYAK MP	DEBENDRA NARAYAN PATTANAIAK	94/2024
3	D-WPC(OAC)/1410/2018 WPC(OAC)/1410/2018	AMIT KUMAR HALDAR MP		95/2024
4	D-WPC(OAC)/1410/2018 WPC(OAC)/1410/2018	AMIT KUMAR HALDAR MP		96/2024
5	D-ELPET/31204/2024 ELPET/30/2024	DR.SUBASH MOHAPATRA MP		122/2024
6	D-ELPET/31204/2024 ELPET/30/2024	DR.SUBASH MOHAPATRA MP		123/2024
7	D-JCRLA/6138/2024 JCRLA/25/2024	MITHUN DAS MP	ADV.	260/2024
8	D-JCRLA/44/2014 JCRLA/44/2014	DEBI PR.BEHERA@MANTU MP	BIJAYALAXMI TRIPATHY	261/2024
9	D-CRLMP/23774/2024 CRLMP/1193/2024	NALINI PRAVA SWAIN MP		272/2024
10	D-TRP(C)/49952/2024 TRP(C)/ /	ARCHANARANI BEHERA MP	UMESH CHANDRA MOHANTY	403/2024
11	D-TRP(C)/46051/2024 TRP(C)/348/2024	ARUN KUMAR SINGH MP	ASHWINI KUMAR DAS	404/2024
12	D-TRP(C)/49977/2024 TRP(C)/ /	SASMITA PATRA MP	BIBHUTI BHUSAN MISHRA	405/2024
13	D-TRP(C)/50053/2024 TRP(C)/ /	SUCHARITA NAYAK @ PARIDA MP	PRAVASH CHANDRA JENA	406/2024
14	D-LAA/49923/2024 LAA/ /	PRAKASH KUMAR PUROHIT MP	TUSAR KANTA MAHANTA	406/2024
15	D-LAA/7/2016 LAA/7/2016	JAMBUBATI DEI MP		407/2024
16	D-TRP(C)/50056/2024 TRP(C)/ /	TAPASWAINI BARAL MP	AMLAN SHAKTI PAUL	407/2024
17	D-CONTC/47215/2024 CONTC/ /	JAGANNATH PANDA MP	ADV.	476/2024
18	D-RPFAM/49919/2024 RPFAM/ /	BHAKTI BHUSAN PATI MP	ADHIRAJ MOHANTY	529/2024
19	D-RPFAM/49919/2024 RPFAM/ /	BHAKTI BHUSAN PATI MP	ADHIRAJ MOHANTY	530/2024
20	D-RPFAM/49413/2024 RPFAM/ /	BRAHMANANDA NAIK MP	BHARATI DASH	531/2024
21	D-RPFAM/46023/2024 RPFAM/ /	SUDHANSU KUMAR PARIDA MP	RANJIT MOHANTY	532/2024
22	D-MATA/49992/2024 MATA/ /	MIR IMTEAYAZ ALAM MP	MAMATA MISHRA	538/2024
23	D-CMAPL/46550/2024 CMAPL/423/2024	DINAMANI GIRI MP	SHAKTI PRASAD DAS	590/2024
24	D-CMAPL/50009/2024 CMAPL/ /	LADUKESWARA SWAIN MP	DAYANANDA MOHAPATRA	591/2024
25	D-CMAPL/50009/2024 CMAPL/ /	LADUKESWARA SWAIN MP	DAYANANDA MOHAPATRA	592/2024
26	D-CMAPL/50009/2024	LADUKESWARA SWAIN	DAYANANDA MOHAPATRA	

	CMAPL/ /	MP		593/2024
27	D-CMAPL/50009/2024	LADUKESWARA SWAIN	DAYANANDA MOHAPATRA	
	CMAPL/ /	MP		594/2024
28	D-CMAPL/50005/2024	SANTOSH KUMAR PARIDA	MANOJ KUMAR PANDA	
	CMAPL/ /	MP		595/2024
29	D-FAO/309/2019	CHANDRA KANTA PATI		
	FAO/309/2019	MP		999/2024
30	D-FAO/951/2019	CHITTARANJAN SAMANTARA	S.N .SHARMA	
	FAO/951/2019	MP		1000/2024
31	D-FAO/139/2019	SUSANTA KU.GIRI@SUSHANTA KU.GIRI	SANGRAM JENA	
	FAO/139/2019	MP		1001/2024
32	D-FAO/49925/2024	MANAGER, (T.P. CELL)NEW INDIA ASSURANCE COMPANY LIMITED,CUTTACK		
	FAO/ /	MP		1002/2024
33	D-FAO/45681/2024	THE MANAGER (T.P. HUB), M/S. NEW INDIA ASSURANCE COMPANY LIMITED.,CUTTACK		
	FAO/535/2024	MP		1003/2024
34	D-FAO/46370/2024	MANAGER(T.P. HUB), M/S. ORIENTAL INSURANCE COMPANY LTD., BBSR		
	FAO/ /	MP		1004/2024
35	D-SA/158/1998	LAXMIPRIYA	M/S. NIROD.K.SAHU,B.SWAIN,S.K.NAYAK,M/S.R.CH.MOHANTY	
	SA/158/1998	MP		1094/2024
36	D-SA/116/1996	GOPINATH	M/S.P.V.RAMDAS	
	SA/116/1996	MP		1095/2024
37	D-SA/116/1996	GOPINATH	M/S.P.V.RAMDAS	
	SA/116/1996	MP		1096/2024
38	D-SA/116/1996	GOPINATH	M/S.P.V.RAMDAS	
	SA/116/1996	MP		1097/2024
39	D-SA/116/1996	GOPINATH	M/S.P.V.RAMDAS	
	SA/116/1996	MP		1098/2024
40	D-SA/116/1996	GOPINATH	M/S.P.V.RAMDAS	
	SA/116/1996	MP		1099/2024
41	D-SA/116/1996	GOPINATH	M/S.P.V.RAMDAS	
	SA/116/1996	MP		1100/2024
42	D-CRLREV/27452/2024	JITENDRIYA BAHADUR	PABITRA KUMAR NAYAK	
	CRLREV/567/2024	MP		1109/2024
43	D-CRLREV/35885/2024	SUBASINI MAHARANA	LALITENDU BHUYAN	
	CRLREV/ /	MP		1110/2024
44	D-CRLREV/21571/2024	MALLIK SHAMIM ARAFAT	MANORANJAN PATTANAIAK	
	CRLREV/369/2024	MP		1111/2024
45	D-CRLREV/35971/2024	TARINI SHANKAR JENA	PRAFULLA CHANDRA ACHARYA	
	CRLREV/ /	MP		1112/2024
46	D-CRLREV/35971/2024	TARINI SHANKAR JENA	PRAFULLA CHANDRA ACHARYA	
	CRLREV/ /	MP		1113/2024
47	D-CRLREV/35971/2024	TARINI SHANKAR JENA	PRAFULLA CHANDRA ACHARYA	
	CRLREV/ /	MP		1114/2024
48	D-RSA/32331/2024	RAJ KUMAR BANAKA	BISWAJIT MOHAPATRA	
	RSA/271/2024	MP		1387/2024
49	D-RSA/49431/2024	ABHIMANYU DAS	LALATENDU SAMANTARAY	
	RSA/ /	MP		1388/2024
50	D-RSA/49431/2024	ABHIMANYU DAS	LALATENDU SAMANTARAY	
	RSA/ /	MP		1389/2024
51	D-RSA/50000/2024	DEBADUTTA GHOSH	ARJUNA CHARANA BEHERA	
	RSA/ /	MP		1390/2024
52	D-RSA/50026/2024	KRUSHNA BAI @ DEBI	BIBEKANANDA BHUYAN	
	RSA/ /	MP		1393/2024
53	D-RSA/50026/2024	KRUSHNA BAI @ DEBI	BIBEKANANDA BHUYAN	
	RSA/ /	MP		1394/2024
54	D-CMP/49868/2024	PRAMOD MUNI	SOUBHAGYA KUMAR DASH	
	CMP/ /	MP		1442/2024
55	D-CMP/4901/2024	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	CMP/82/2024	MP		1443/2024
56	D-CMP/49997/2024	RAJKISHORE JENA	SANGRAMJIT PANDA	
	CMP/ /	MP		1444/2024
57	D-CMP/50030/2024	SURENDRA NAYAK	BASUDEV MISHRA	
	CMP/ /	MP		1445/2024

58	D-CMP/50074/2024 CMP/ /	MANMOHAN NAYAK MP	PRASANTA KUMAR SATAPATHY	1446/2024
59	D-BLAPL/33697/2024 BLAPL/11469/2024	RAJU BANERJEE MP	BIRAJA PRASAD NANDA	1545/2024
60	D-BLAPL/31473/2024 BLAPL/10678/2024	SAMUNA@SOUMYA RANJAN BHOI MP		1546/2024
61	D-BLAPL/23570/2024 BLAPL/8248/2024	PRABESH CHANDRA DAS MP		1547/2024
62	D-BLAPL/14336/2024 BLAPL/4909/2024	BULU LIMA MP	JUGALA KISHORE PANDA	1548/2024
63	D-BLAPL/30121/2024 BLAPL/10817/2024	GOURA PRASAD MOHAPATRA MP	RASHMIREKHA NAYAK	1549/2024
64	D-BLAPL/30121/2024 BLAPL/10817/2024	GOURA PRASAD MOHAPATRA MP	RASHMIREKHA NAYAK	1550/2024
65	D-BLAPL/30847/2024 BLAPL/10499/2024	SUDAM @ CHANDAN PADHAN MP	SANJIB KUMAR BHANJADEO	1551/2024
66	D-ABLAPL/25514/2024 ABLAPL/10557/2024	RAHUL DURGA MP		2693/2024
67	D-ABLAPL/11761/2022 ABLAPL/11761/2022	TANKADHARA KHAMANIA MP		2694/2024
68	D-ABLAPL/8540/2024 ABLAPL/3170/2024	ANIL KUMAR GIRI MP		2695/2024
69	D-ABLAPL/32327/2024 ABLAPL/12084/2024	TRILOCHAN SAHOO MP		2696/2024
70	D-ABLAPL/30667/2024 ABLAPL/11756/2024	SUMANTA KUMAR BEHERA MP		2697/2024
71	D-ABLAPL/30684/2024 ABLAPL/11461/2024	TAPAN KUMAR BEHERA MP		2698/2024
72	D-ABLAPL/22702/2024 ABLAPL/8324/2024	SUDARSAN PENTHOI @ SUDARSHAN PENTHOI MP		2699/2024
73	D-ABLAPL/15863/2016 ABLAPL/15863/2016	SANTOSH PUROHIT MP		2700/2024
74	D-ABLAPL/9442/2022 ABLAPL/9442/2022	KAILASH KARJEE MP		2701/2024
75	D-ABLAPL/26598/2024 ABLAPL/9763/2024	SUDAM JAYPURIA MP	AJIT KUMAR RAUT	2702/2024
76	D-ABLAPL/26751/2024 ABLAPL/9748/2024	DILLIP KUMAR PANIGRAHI MP		2703/2024
77	D-ABLAPL/33349/2024 ABLAPL/12467/2024	CHANDI SINGH @ CHANDI PRASAD SINGH MP		2704/2024
78	D-ABLAPL/31488/2024 ABLAPL/11739/2024	DAPLLU @ DUSMANTA KUMAR BAG MP		2705/2024
79	D-ABLAPL/21288/2024 ABLAPL/7721/2024	M. BABUKA @ M. BABU PATRO MP		2706/2024
80	D-ABLAPL/7815/2024 ABLAPL/2864/2024	TIHULU @ TIHUL NAIK MP		2708/2024
81	D-ABLAPL/31034/2024 ABLAPL/11778/2024	RANJAN KUMAR SWAIN MP		2709/2024
82	D-ABLAPL/33328/2024 ABLAPL/12504/2024	KABIRAJ GOUDA MP		2710/2024
83	D-ABLAPL/30903/2024 ABLAPL/11771/2024	TAPAN NAYAK MP		2711/2024
84	D-ABLAPL/11865/2024 ABLAPL/6127/2024	GURDEEP SINGH MP	SWARAJ PATEL	2712/2024
85	D-MACA/32399/2024 MACA/802/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK MP		2843/2024
86	D-CRLA/35699/2024 CRLA/ /	DURJYODHAN SAHU MP	DURGA PRASAD S.MALLICK	3055/2024
87	D-CRLA/35864/2024 CRLA/ /	MAMATA BEHERA MP	ARIJEET MISHRA	3056/2024
88	D-CRLA/35877/2024 CRLA/ /	BABULA @ PRAMOD KUMAR MUDULI MP	ALOK KUMAR MOHAPATRA	3057/2024
89	D-CRLA/35877/2024	BABULA @ PRAMOD KUMAR MUDULI	ALOK KUMAR MOHAPATRA	

	CRLA/ /	MP		3058/2024
90	D-CRLA/35883/2024	KALIA PRADHAN @ SACHIDANANDA PRADHAN	ADIKKUMAR MOHAPATRA	
	CRLA/ /	MP		3059/2024
91	D-CRLA/35883/2024	KALIA PRADHAN @ SACHIDANANDA PRADHAN	ADIKKUMAR MOHAPATRA	
	CRLA/ /	MP		3060/2024
92	D-CRLA/35911/2024	SUBASH@SUJA MUNDA	SHISHIR KUMAR SAMAL	
	CRLA/ /	MP		3061/2024
93	D-CRLA/34145/2024	PURAN@PURANDAR SABAR	SAHASRANSU SOURAV	
	CRLA/1159/2024	MP		3062/2024
94	D-CRLA/34145/2024	PURAN@PURANDAR SABAR	SAHASRANSU SOURAV	
	CRLA/1159/2024	MP		3063/2024
95	D-CRLA/204/2017	GOBINDA BAGH	M/S.SOUMENDRA PATTANAİK	
	CRLA/204/2017	MP		3064/2024
96	D-CRLA/154/2023	E.JITENDRA REDDY	NRUSINGHA NANDA MAHAPATRA	
	CRLA/154/2023	MP		3065/2024
97	D-CRLA/154/2023	E.JITENDRA REDDY	NRUSINGHA NANDA MAHAPATRA	
	CRLA/154/2023	MP		3066/2024
98	D-CRLA/138/2018	PRABHAKAR@PRAVAKAR GOUDA	M/S. TAPAN JYOTI PANI, J.K.MAJHI,	
	CRLA/138/2018	MP		3067/2024
99	D-CRLA/12639/2024	RABINDRA @ RABINARAYAN NAHAKA	ASHOK DAS	
	CRLA/423/2024	MP		3068/2024
100	D-CRLA/35961/2024	SANKHESWAR MAJHI	DURGA PRASAD S.MALLICK	
	CRLA/ /	MP		3069/2024
101	D-CRLA/35961/2024	SANKHESWAR MAJHI	DURGA PRASAD S.MALLICK	
	CRLA/ /	MP		3070/2024
102	D-CRLA/35961/2024	SANKHESWAR MAJHI	DURGA PRASAD S.MALLICK	
	CRLA/ /	MP		3071/2024
103	D-CRLMC/35853/2024	NIRANJAN KANDHAPAN	SUSANTA KUMAR BARAL	
	CRLMC/ /	MP		3177/2024
104	D-CRLMC/35853/2024	NIRANJAN KANDHAPAN	SUSANTA KUMAR BARAL	
	CRLMC/ /	MP		3178/2024
105	D-CRLMC/19480/2024	DEBARAJ NAYAK		
	CRLMC/2625/2024	MP		3179/2024
106	D-CRLMC/35897/2024	RANULATA SETHY	PRATAP KUMAR NAYAK	
	CRLMC/ /	MP		3180/2024
107	D-CRLMC/1634/2023	SUDARSAN NAYAK		
	CRLMC/1634/2023	MP		3181/2024
108	D-CRLMC/35917/2024	KUDRAT ALLI KHAN	BITAS KUMAR SWAIN	
	CRLMC/ /	MP		3182/2024
109	D-CRLMC/35924/2024	MD ISMAIL NOORI	HARIPAD MOHANTY	
	CRLMC/ /	MP		3183/2024
110	D-CRLMC/35948/2024	MUNA@RAHUL BISWAL	KASHINATH PATTANAİK	
	CRLMC/ /	MP		3184/2024
111	D-CRLMC/27055/2024	BADAL@SANGRAM BEURA@BEHERA		
	CRLMC/3499/2024	MP		3185/2024
112	D-CRLMC/35963/2024	SULOCHANA LENKA	PABITRA KUMAR BEHERA	
	CRLMC/ /	MP		3186/2024
113	D-CRLMC/31091/2024	SUKANTA KUMAR MAJHI@SUTU		
	CRLMC/3981/2024	MP		3187/2024
114	D-CRLMC/35982/2024	RAJENDRA NARAYAN DAS	ANANTA NARAYAN PATTANAYAK	
	CRLMC/ /	MP		3188/2024
115	D-CRLMC/35987/2024	ANITA PANI	BHAGABAT PRASAD RATH	
	CRLMC/ /	MP		3189/2024
116	D-CRLMC/35994/2024	DR.ADWEIT CHARAN DHAL @ ADWIT CHARAN DHAL	SATYAJIT MOHAPATRA	
	CRLMC/ /	MP		3190/2024
117	D-CRLMC/35995/2024	GITANJALI KAR	ACHYUTANANDA PATTANAİK	
	CRLMC/ /	MP		3191/2024
118	D-CRLMC/35994/2024	DR.ADWEIT CHARAN DHAL @ ADWIT CHARAN DHAL	SATYAJIT MOHAPATRA	
	CRLMC/ /	MP		3192/2024
119	D-CRLMC/35999/2024	PRABHU KALYAN BEHERA	SATYAJIT MOHAPATRA	
	CRLMC/ /	MP		3193/2024
120	D-CRLMC/36002/2024	PRABHU KALYAN BEHERA	SATYAJIT MOHAPATRA	
	CRLMC/ /	MP		3194/2024

121	D-CRLMC/36008/2024 CRLMC/ /	RAJENDRA NARAYAN DAS MP	ANANTA NARAYAN PATTANAYAK	3195/2024
122	D-CRLMC/36012/2024 CRLMC/ /	PRANATI BEHERA MP	AMLAN SHAKTI PAUL	3196/2024
123	D-CRLMC/36017/2024 CRLMC/ /	PRANATI BEHERA MP	AMLAN SHAKTI PAUL	3197/2024
124	D-CRLMC/36019/2024 CRLMC/ /	PRANATI BEHERA MP	AMLAN SHAKTI PAUL	3198/2024
125	D-CRLMC/35984/2024 CRLMC/ /	MD.KESAR NAZAR @ MD. KAISER NAZAR MP	MOHAMMED MUSTAQ ANSARI	3199/2024
126	D-CRLMC/36022/2024 CRLMC/ /	PRANATI BEHERA MP	AMLAN SHAKTI PAUL	3200/2024
127	D-CRLMC/36023/2024 CRLMC/ /	ANIL KUMAR GILRA MP	SOUMYA JYOTI BISWAL	3201/2024
128	D-WA/49862/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	8341/2024
129	D-WA/49862/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	8342/2024
130	D-WA/49862/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	8343/2024
131	D-WA/49908/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	8344/2024
132	D-WA/49908/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	8345/2024
133	D-WA/49910/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	8346/2024
134	D-WA/49910/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	8347/2024
135	D-WA/49949/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8348/2024
136	D-WA/49949/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8349/2024
137	D-WA/49949/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8350/2024
138	D-WA/49969/2024 WA/ /	UDAYA NARAYAN BARIK MP	SUBHRANSU BHUSAN MOHANTY	8351/2024
139	D-WA/50017/2024 WA/ /	BIDYUT KUMAR PARIDA MP	BIMBISAR DASH	8352/2024
140	D-WA/50017/2024 WA/ /	BIDYUT KUMAR PARIDA MP	BIMBISAR DASH	8353/2024
141	D-WP(C)/21886/2024 WP(C)/13160/2024	DHOINA KUMAR SAMANTRAY MP	LALATENDU SAMAL	16097/2024
142	D-WP(C)/49865/2024 WP(C)/ /	M/S PROCTER AND GAMBLE HOME PRODUCTIONS MP	INDIA LIMITED	16098/2024
143	D-WP(C)/49863/2024 WP(C)/ /	ABHISHEK PATNAIK MP	SOUBHAGYA SWAIN	16099/2024
144	D-WP(C)/24155/2024 WP(C)/13994/2024	JADUNATH DAS MP	BISWAJIT MOHAPATRA	16100/2024
145	D-WP(C)/49914/2024 WP(C)/ /	RANJIT KUMAR SA MP	ASHIS KUMAR MISHRA	16101/2024
146	D-WP(C)/49864/2024 WP(C)/ /	M/S VEDANTA LIMITED MP	PRASHANTA KUMAR NAYAK	16102/2024
147	D-WP(C)/49916/2024 WP(C)/ /	GENERAL MANAGER, IB VALLEY AREA, MP	RAKESH CHANDRA FIELDS LTD., JHARSUGUDA	16103/2024
148	D-WP(C)/49917/2024 WP(C)/ /	REKHASHREE KHATUA MP	SARAT KUMAR GAJENDRA	16104/2024
149	D-WP(C)/22954/2015 WP(C)/22954/2015	SUKANTI MAJHI MP	M/S.JITENDRA MOHANTY	16105/2024
150	D-WP(C)/7539/2018 WP(C)/7539/2018	PRAKASH CHANDRA ACHARYA MP		16106/2024
151	D-WP(C)/49933/2024 WP(C)/ /	ADHIRA CHANDRA DAS MP	RAICHARAN MOHAPATRA	16107/2024
152	D-WP(C)/49935/2024	SASHIBHUSAN NIMALAPURI	TAPAN KUMAR BISWAL	

	WP(C)/ /	MP		16108/2024
153	D-WP(C)/47588/2024	JHANSI MOHANTY		
	WP(C)/28528/2024	MP		16109/2024
154	D-WP(C)/20325/2014	STATE	AGA	
	WP(C)/20325/2014	MP		16110/2024
155	D-WP(C)/34814/2024	SOUMYA RANJAN SWAIN	BIBHUDHANANDA MUDULI	
	WP(C)/21038/2024	MP		16111/2024
156	D-WP(C)/49942/2024	KUNAL SAHA	BRAHMANANDA TRIPATHY	
	WP(C)/ /	MP		16112/2024
157	D-WP(C)/49943/2024	KIRANLAXMI INFRA PROJECTS, BBSR	BIBHUTI KESHARI BISWAL	
	WP(C)/ /	MP		16113/2024
158	D-WP(C)/49931/2024	SURYA NARAYAN BEHERA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		16114/2024
159	D-WP(C)/49945/2024	SK.RAFIKUR RAHEMAN	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		16115/2024
160	D-WP(C)/49946/2024	RAMAKANTA SAHOO	LALATENDU SAMANTARAY	
	WP(C)/ /	MP		16116/2024
161	D-WP(C)/49929/2024	ARUN KUMAR MALLICK	JAGAMOHAN PATTANAİK	
	WP(C)/ /	MP		16117/2024
162	D-WP(C)/49948/2024	SHANTILATA DAS	ARUN KUMAR PATRA	
	WP(C)/ /	MP		16118/2024
163	D-WP(C)/3583/2017	SHOBNATHRAM JAISWAL ALIAS SOBHANATHRAM	SUDHANSHU KUMAR DAS	
	WP(C)/3583/2017	MP		16119/2024
164	D-WP(C)/49957/2024	PRAVAKAR MAHALİK	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		16120/2024
165	D-WP(C)/49956/2024	RUPESWAR TANDI	SIDHARTHA DAS	
	WP(C)/ /	MP		16121/2024
166	D-WP(C)/9913/2022	SAROJ KUMAR MAHARANA	K.C.SATAPATHY	
	WP(C)/9913/2022	MP		16122/2024
167	D-WP(C)/48823/2024	SURYAKANTI BEHERA	ACHYUTANANDA PATTANAİK	
	WP(C)/ /	MP		16123/2024
168	D-WP(C)/49959/2024	MD.USMAN KHAN	RAMA CHANDRA JENA	
	WP(C)/ /	MP		16124/2024
169	D-WP(C)/49966/2024	BISWARANJAN PRADHAN	BIGYAN KUMAR SHARMA	
	WP(C)/ /	MP		16125/2024
170	D-WP(C)/49967/2024	RAM KRUSHNA PATTANAİK	DHANANJAYA MUND	
	WP(C)/ /	MP		16126/2024
171	D-WP(C)/27136/2020	RABINARAYAN BINOD		
	WP(C)/27136/2020	MP		16127/2024
172	D-WP(C)/49975/2024	PRADIPTA KANDI	PAMI RATH	
	WP(C)/ /	MP		16128/2024
173	D-WP(C)/48108/2024	JANUGANJ UCHHA VIDYAPITHA, BALASORE		
	WP(C)/28657/2024	MP		16129/2024
174	D-WP(C)/43221/2024	RAJENDRA KUMAR SAHU		
	WP(C)/25172/2024	MP		16130/2024
175	D-WP(C)/49981/2024	PRASANTA KUMAR MOHANTY	SONALI PANDA	
	WP(C)/ /	MP		16131/2024
176	D-WP(C)/49985/2024	DR. ABINASHI SABYASACHI SETHY	AVIJIT MISHRA	
	WP(C)/ /	MP		16132/2024
177	D-WP(C)/49989/2024	SANTOSH KUMAR PATTNAİK	GOUTAM CHARAN ROUT	
	WP(C)/ /	MP		16133/2024
178	D-WP(C)/49990/2024	SIBA PRASAD ROUT	NITYANANDA BEHURIA	
	WP(C)/ /	MP		16134/2024
179	D-WP(C)/20115/2016	SHREE BHARAT MOTORS LTD.	M/S.M.R.MISHRA	
	WP(C)/20115/2016	MP		16135/2024
180	D-WP(C)/20116/2016	BHARAT MOTORS LTD.	M/S.M.R.MISHRA	
	WP(C)/20116/2016	MP		16136/2024
181	D-WP(C)/49998/2024	SHISHU VIKASH VIDYA MANDIR, KHORDHA	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		16137/2024
182	D-WP(C)/50004/2024	PRATAP KUMAR DASH	BISWAJIT RANJAN TRIPATHY	
	WP(C)/ /	MP		16138/2024
183	D-WP(C)/50008/2024	CHANDINI VERMA	GHANASHYAM NAMTOAR	
	WP(C)/ /	MP		16139/2024

184	D-WP(C)/50013/2024 WP(C)/ /	M/S BHARTI TELEMEDIA LIMITED, BBSR KAJAL SAHOO MP		16140/2024
185	D-WP(C)/50014/2024 WP(C)/ /	JETI PUJARI MP	ARJUNA CHARANA BEHERA	16141/2024
186	D-WP(C)/47405/2024 WP(C)/28520/2024	AKHILA RAM JENA MP	SATYAJIT MOHAPATRA (2)	16142/2024
187	D-WP(C)/50021/2024 WP(C)/ /	MS/. DALMIA CEMENT (BHARAT) LTD., SUNBARGARH MP	PRASANNA SARANGI	16143/2024
188	D-WP(C)/50025/2024 WP(C)/ /	RADHA KISHAN SINGH MP	PRATYUSH RANJAN PATNAIK	16144/2024
189	D-WP(C)/50018/2024 WP(C)/ /	GOKULANANDA ROUT MP	LALITENDU MISHRA	16145/2024
190	D-WP(C)/19579/2024 WP(C)/11537/2024	ANJANA BEHERA MP		16146/2024
191	D-WP(C)/10720/2024 WP(C)/5769/2024	SUNIL KUMAR BHAINSA MP		16147/2024
192	D-WP(C)/50031/2024 WP(C)/ /	DR. MANASI BHOL MP	SOUMYA JYOTI BISWAL	16148/2024
193	D-WP(C)/18348/2023 WP(C)/18348/2023	NIRANJAN ROUT MP	SUDHANSU SEKHAR JENA	16149/2024
194	D-WP(C)/50032/2024 WP(C)/ /	ANANTA NAYAK MP	PRASANNA KUMAR PANDA	16150/2024
195	D-WP(C)/50036/2024 WP(C)/ /	MINATI RATHA MP	SANGRAM JENA	16151/2024
196	D-WP(C)/50035/2024 WP(C)/ /	SUBASH CHANDRA SUBUDHI MP	DIPTI MOHAPATRA	16152/2024
197	D-WP(C)/50041/2024 WP(C)/ /	M/S. SERAJUDDIN AND CO., BBSR MP	SARADA PRASANNA SARANGI	16153/2024
198	D-WP(C)/50014/2024 WP(C)/ /	JETI PUJARI MP	ARJUNA CHARANA BEHERA	16154/2024
199	D-WP(C)/50045/2024 WP(C)/ /	RAMAKANTA MOHAPATRA MP	MANOJ KUMAR MOHANTY	16155/2024
200	D-WP(C)/50049/2024 WP(C)/ /	PRAHALLAD MOHANTA MP	HEMANTA KUMAR MOHANTA	16156/2024
201	D-WP(C)/50052/2024 WP(C)/ /	RESHMARANI SAMAL MP	SHRADHASHREE ROURAY	16157/2024
202	D-WP(C)/50051/2024 WP(C)/ /	SRIRAM PADARBINDA ACHARJYA MP	MANOJ KUMAR MOHANTY	16158/2024
203	D-WP(C)/50054/2024 WP(C)/ /	KANHU CHARAN NAIK MP	ARUN KUMAR PATRA	16159/2024
204	D-WP(C)/50055/2024 WP(C)/ /	PRAMILA SAHU MP	NIRANJAN LENKA	16160/2024
205	D-WP(C)/50057/2024 WP(C)/ /	DR. JIBANJIT SEN MP	AKASH ACHARYA	16161/2024
206	D-WP(C)/50060/2024 WP(C)/ /	DR.SANJAY KUMAR MOHANTY MP	AKASH ACHARYA	16162/2024
207	D-WP(C)/50061/2024 WP(C)/ /	BIKASH PRAVA MOHANTA MP	HEMANTA KUMAR MOHANTA	16163/2024
208	D-WP(C)/50062/2024 WP(C)/ /	DR. SUKANTA KUMAR SAHOO MP	AKASH ACHARYA	16164/2024
209	D-WP(C)/50065/2024 WP(C)/ /	DR. DEBASIS MISHRA MP	AKASH ACHARYA	16165/2024
210	D-WP(C)/50066/2024 WP(C)/ /	SANGRAM SARDAR MP	HEMANTA KUMAR MOHANTA	16166/2024
211	D-WP(C)/50067/2024 WP(C)/ /	DR. LAXMIPRIYA PRADHAN MP	AKASH ACHARYA	16167/2024
212	D-WP(C)/50069/2024 WP(C)/ /	DR.BIMALENDU MOHANTY MP	AKASH ACHARYA	16168/2024
213	D-WP(C)/50071/2024 WP(C)/ /	DR. AMITABH PANDA MP	AKASH ACHARYA	16169/2024
214	D-WP(C)/50068/2024 WP(C)/ /	DR.SURYA NARAYAN MISHRA MP	AKASH ACHARYA	16170/2024
215	D-WP(C)/50070/2024	DR.SANGRAM PARAMAGURU	AKASH ACHARYA	

	WP(C)/ /	MP		16171/2024
216	D-WP(C)/50073/2024	DR.SWAGATIKA SRICHANDAN	AKASH ACHARYA	
	WP(C)/ /	MP		16172/2024
217	D-WP(C)/50075/2024	DR.DEEPAK KUMAR MOHANTY	AKASH ACHARYA	
	WP(C)/ /	MP		16173/2024
218	D-WP(C)/50076/2024	DR.SWAGATIKA SAHU	AKASH ACHARYA	
	WP(C)/ /	MP		16174/2024
219	D-WP(C)/50077/2024	DR.SAMIR RANJAN DASH	AKASH ACHARYA	
	WP(C)/ /	MP		16175/2024
220	D-WP(C)/50078/2024	DR.NARAYAN BAR	AKASH ACHARYA	
	WP(C)/ /	MP		16176/2024